

CENTRAL ELECTRICITY REGULATORY COMMISSION

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Minutes of the Commission meeting held on 23rd March, 2017

1.0 The following were present:

1. Shri G.B. Pradhan, Chairperson
2. Shri A.K. Singhal, Member
3. Shri A.S. Bakshi, Member
4. Dr. M.K. Iyer, Member
5. Smt. Shubha Sarma, Secretary
6. Shri M.K. Anand, Chief (F)
7. Shri Trilochan Rout, Chief (Law)
8. Shri S.C.S. Shrivastava, Chief (E)
9. Dr. S.K. Chatterjee, JC (RA)

In Chair

2.0 **Item No. 1: Frequency for the Indian Grid**

Decision:

Proposal for Frequency for the Indian Grid was considered and endorsed with the following directions:-

- The Commission noted that the CEA regulations on Grid Standards require all concerned to make all efforts to operate at a frequency close to 50 Hz. Further CERC, IEGC regulations provide for a permissible operating band of 49.90-50.05 Hz. Over the period, because of various measures taken by the Commission including by way of deterrence in terms of the Deviation Settlement Mechanism (DSM) rates, frequency has improved and remains at the present close to 50 Hz.
- **The Commission, therefore, resolved to declare national reference frequency as 50 Hz.**
- All stakeholders should endeavour to ensure maintenance of national reference frequency as referred above. This is required in the larger interest of stability and security of grid operation; for maintaining power quality and as safeguard against frequency fluctuation which can affect electrical devices.
- The Commission also decided that a high level Expert Group be constituted consisting of representatives from CEA, POSOCO, CTU, and other concerned with the mandate to suggest further steps required to bring power system operation closer to the national reference frequency as resolved above. This

group would review inter-alia, in the light of the emerging market realities, the existing operating band of frequency, the principles of Deviation Settlement Mechanism (DSM) rates, including their linkage with frequency and related matters and submit a report to the Commission.

3.0 Item No.2: Central Electricity Regulatory Commission (Communication system for inter-State Transmission of Electricity) Regulations, 2017

Decision:

Proposal for amendment in CERC (Communication system for inter-State Transmission of Electricity) Regulations, 2017 was considered and endorsed.

4.0 The meeting ended with vote of thanks to the chair.
